

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

STARRED QUESTION NO:198  
ANSWERED ON:04.08.2000  
INSURANCE POLICY  
ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

**Will the Minister of FINANCE be pleased to state:**

- (a) whether most of the people in the country have no knowledge of several hidden clauses of the insurance policies;
- (b) if so, whether owing to ignorance of the clients, the insurance companies get away with negligence and deficiency in service;
- (c) if so, whether any directions have been issued to the insurance companies in this regard; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALA SAHEB VIKHE PATIL)

(a) & (b): The Insurance policy document explains the terms, conditions, exclusions and warranties under which compensation for any loss is payable by the insurer. There are no hidden clauses in any insurance policy of which undue advantage could be taken by the insurance companies.

(c) & (d): Do not arise.